

**CAUSE LIST OF THE COURT OF SRI GIRISHA.R.B., ADDL.
CIVIL JUDGE AND JMFC., HOSAKOTE FOR THE DAY
24.06.2020**

MORNING SESSION	AFTERNOON SESSION
HEARING	HEARING
<ol style="list-style-type: none"> 1. Crime 30/2020 SPS 2. Crime 26/2020 NGPS 3. Crime 130/2019 TS Halli PS 4. Crime 35/2020 ANGPS 5. Crime 29/2020 ANGPS 6. Crime 151/2020 HPS 7. WLOR 1/2020 ANGPS 8. CC 1047/2020 9. OS 73/2007 10.OS 85/2020 11.OS 127/2020 Canara Bank Vs. Manjunatha 12.OS 128/2020 Canara Bank Vs. Begum 13.OS 129/2020 Canara Bank Vs. Mohammed Mujaheed 14.OS 130/2020 Canara Bank Vs. Raju 	<ol style="list-style-type: none"> 16.OS 131/2020 Tipparaju & Ors Vs. Muniyappa & Ors. 17.OS 132/2020 Byrareddy Vs. Mallika 18.OS 133/2020 Byrareddy Vs. Mallika 19.OS 134/2020 Byrareddy Vs. Mallika 20.OS 135/2020 Byrareddy Vs. Mallika 21.OS 136/2020 Byrareddy Vs. Mallika 22.OS 137/2020 Sampath Kumar Vs. Rajani 23.OS 138/2020 Premavathi Vs. Syed Ghouse 24.OS 139/2020 Radhamma Vs. Lakshamma
ARGUMENTS	JUDGEMENT
15.OS 113/2013	<ol style="list-style-type: none"> 25.OS 129/2018 26.OS 189/2016
	ORDERS
	27.Crime 353/2019 HPS

Hosakote
Dated :- 23.06.2020

Ca. 23/06/2020
Addl. Civil Judge & JMFC.,
Hosakote

Note :

1. All the other cases which stands posted on the day has been adjourned to next dates in CIS, the concerned Advocates and litigants may ascertain the next dates of their cases in the CIS Portal.
2. The learned Advocates are hereby requested to strictly adhere to the instructions contained in the SOP issued by the Hon'ble High Court of Karnataka, Bangalore.
3. The learned Advocates are also requested to ensure adequate social distancing during the court session and further to ensure that the congregation does not exceed 20 at any time during the session.